

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.471/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Haldia Energy Limited		
Under Section	621A/441		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARJUN PLITZ Applicant Arjun Plitz  
FCA 054822

ORDER

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

sd/-  
(Jinan K.R.)  
Member (J)

sd/-  
(Vijai Pratap Singh)  
Member (J)